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(2012) 09 P&H CK 0371

High Court Of Punjab And Haryana At Chandigarh

Case No: CWP No. 10816 of 2011

Vinod Kumar APPELLANT

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State of Haryana and Others RESPONDENT

Date of Decision: Sept. 19, 2012

Hon'ble Judges: Augustine George Masih, J

Bench: Single Bench

Advocate: S.K. Redhu, for the Appellant; Harish Rathee, D.A.G. Haryana, for the

Respondent

Judgement

Augustine George Masih, J.

Counsel for the petitioner states that the present writ petition has been rendered in fructuous. Ordered accordingly.